NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-----------|---------|-----------------------------------|
| CP No.70/ | - | Admission | 621A | L-1 Identity Solutions Operating |
| 2017 | | | (210)/ | Company Pvt. Ltd. & Another |
| | | | 2011 & | |
| | | | 2012 | |

| SL. | NAME (IN CAPITAL) |
|-----|-------------------|
| NO. | & PHONE NUMBER |

REPRESENTATION TO WHOM

SIGNATURE

PCS for petitioner is present.

CS Biswait Ghoth For hearing on maintainability, list it on 4.09.2017.

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MEMBER (J)

MEMBER (T)